

ratings sent abroad for training in Navy during 1954-55 and 1955-56, country-wise?

The Deputy Minister of Defence (Sardar Majithia):

Year	Number of officers & ratings sent for training to						Total
	U.K.			Malta			
	Officers	Cadets	Ratings	Officers	Cadets	Ratings	
1954	24	14	70	-	-	-	108
55							
1955	36	-	39	1	-	-	76
56							
Total:-	60	14	109	1	-	-	184

TECHNICAL TRAINING COLLEGE, JALAHALLI

802. Shri Ram Krishan: Will the Minister of Defence be pleased to state the total number of foreign instructors still employed in the Technical Training College, Jalahalli?

The Minister of Defence Organisation (Shri Tyagi): 20 (Twenty).

N.C.C.

803. Shri Ram Krishan: Will the Minister of Defence be pleased to state:

(a) whether the scheme for expansion of N.C.C. during the Second Five-Year Plan has been finalised; and

(b) if so, the details thereof?

The Minister of Defence Organisation (Shri Tyagi): (a) No, Sir.

(b) Does not arise.

RESETTLEMENT OF Ex-SERVICEMEN

804. Shri Ram Krishan: Will the Minister of Defence be pleased to state the progress made so far in regard to the development of colonies of Mahabalipur—Randhirpura, Bannur and Ghabdan in Pepsu for re-settlement of ex-servicemen?

The Deputy Minister of Defence (Sardar Majithia): Rupees three lakhs have so far been advanced as loan by the Centre to the State Government to enable the latter to proceed with the development of the land Colonies for Ex-servicemen in PEPSU; and the progress made so far is as under:—

Mahabalipur-Randhirpura (Kapurthala District)

The layout of the village and plots has been marked. 250 acres of land have been reclaimed by tractors. A tubewell has been installed. A Pan-chayat Ghar is under construction. The design of settlers' quarters has been finalized and the construction will commence shortly.

Bannur (Patiala District)

The land has been acquired and consolidation of holdings is in progress. The layout plan of the village has been prepared. A tubewell is being sunk.

Ghabdan (Sangrur District)

Land acquisition proceedings have been completed. Reclamation operations, however, could not be started as some of landowners subsequently represented against the acquisition of their land. The matter is under consideration by the Government of PEPSU.

300 ex-servicemen will be settled in these colonies.

परीक्षा के लिये स्टैनोग्राफरों को आयु सम्बन्धी सुविधा

८०५. श्रीमती अनुसुयाबाई बोरकर : क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मंत्रालयों तथा सम्बद्ध कार्यालयों में काम करने वाले स्टैनोग्राफरों और स्टैनोग्राफिस्टों को संघ लोक सेवा आयोग की स्टैनोग्राफरों की परीक्षा में बैठने के लिये जो आयु सम्बन्धी सुविधा दी गई थी, वह अधीनस्थ कार्यालयों में काम करने वाले स्टैनोग्राफरों तथा स्टैनोग्राफिस्टों को नहीं दी गई; और

(ख) यदि हां तो उसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में मंत्री (श्री दातार):
(क) जी हां ।

(ख) संघ लोक-सेवा आयोग द्वारा ली गई परीक्षा केवल सचिवालय तथा सम्बद्ध कार्यालयों में स्टैनोग्राफरों की भरती के लिए थी । अधीनस्थ कार्यालयों में आयोग द्वारा भर्ती नहीं की जाती है, इसलिए उन्हें आयु के बारे में छूट देने का प्रश्न ही नहीं उठता ।

DEPARTMENT OF ANTHROPOLOGY

806. Shri Krishnacharya Joshi: Will the Minister of Education be pleased to state:

(a) the main activities of the Department of Anthropology during 1955; and

(b) the names of the places where teams were sent?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) A statement is placed on the Table of the House [See Appendix VII, annexure No. 30].

(b) Field parties were sent to Tripura, Andaman & Nicobar Islands, Gujarat, Garhwal, Madhya Pradesh Orissa and South Bengal.

छावनी कार्यपालक अधिकारी

८०७. श्री भक्त बर्मान : क्या प्रतिरक्षा मंत्री २२ दिसम्बर, १९५५ के अतारांकित प्रश्न संख्या ८८६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ५२ छावनी कार्यपालक अधिकारियों में ऐसे कितने अधिकारी हैं जो छावनी बोर्ड के कर्मचारियों में से लिये गये हैं ?

प्रतिरक्षा संगठन मंत्री (श्री त्यागी): तीन ।

DEATHS UNDER POLICE CUSTODY

803. Chandhuri Muhammed Shafie: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who died while in police custody in part 'C' States in India, in 1955, State-wise; and

(b) the causes that led to their deaths?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) One person in Vindhya Pradesh.

(b) The accused was a dacoit who, before arrest, received injuries in a scuffle with villagers. Later, he succumbed to his injuries in the police lock-up.

UNIFORM FOR CLASS IV EMPLOYEES

809. Shri M. R. Krishna: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Class IV employees of the units are compelled to wear a particular type of uniform while on duty;

(b) if so, whether this system is followed by all the units of the three Defence Services or in particular establishments; and

(c) the total amount spent by Government for providing uniforms to Class IV employees in each Wing during 1955-56?

The Minister of Defence Organisation (Shri Tyagi): (a) All categories of Class IV personnel are not required to wear uniforms. Only certain categories are required to do so.

(b) The system of issue of uniforms is in force in the majority of the establishments of the three Defence Services.

(c) The total amount spent during 1955-56 is as under:

Army: The information is being collected and will be laid on the Table of the House.

Navy: Rs. 29,540-14-0.

Air Force: Rs. 38,475

BUILDING WORKERS, UNION

810. Shri Velayudhan: Will the Minister of Home Affairs be pleased to state:

(a) whether there was a clash between the Police and the Building Workers' Union of India on the last day of the last Session of the Lok Sabha; and

(b) if so, the nature of it?